

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

O.A.NOS.140,141, 176, 204, 216, 283 and 516 of 1995

15.10.98  
Order pronounced in open Court. In terms of the observation and direction contained in paragraphs 8 and 9 of the order, dated 15.10.1998, in separate sheets attached to OA No.140/95, the Original Applications are allowed. No costs.

V.V.10/10/98  
VICE-CHAIRMAN  
15.10.98